

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No115
Co. Appeal 28 of 2017

Order under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on ..28/01/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

In view of the office order dated 09.01.2022, only urgent listed matters shall be heard. The parties are directed to file the Interlocutory Applications for urgent listing, if any.

List the matter for further consideration on 25.03.2022.

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)